

**COURT-I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOs. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,**  
**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,**  
**IA NO. 110 OF 2014 & IA NO. 159 OF 2015,**  
**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,**  
**APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF 2015,**  
**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**Dated: 25<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 230 OF 2014**

**In the matter of:**

|  |            |  |
|--|------------|--|
| <b>BSES Rajdhani Power Ltd.</b>                |            | <b>...Appellant(s)</b>                           |
|  | <b>Vs.</b> |  |
| <b>Delhi Electricity Regulatory Commission</b> |            | <b>...Respondent(s)</b>                          |
| Counsel for the Appellant(s)                   | :          | Mr. Buddy A. Ranganadhan<br>Mr. Dushyant Manocha |
| Counsel for the Respondent(s)                  | :          | Mr. Pradeep Misra<br>Mr. Suraj Singh             |

**APPEAL NO. 231 OF 2014**

**In the matter of :**

|  |            |  |
|--|------------|--|
| <b>BSES Yamuna Power Ltd.</b>                  |            | <b>...Appellant(s)</b>                           |
|  | <b>Vs.</b> |  |
| <b>Delhi Electricity Regulatory Commission</b> |            | <b>...Respondent(s)</b>                          |
| Counsel for the Appellant(s)                   | :          | Mr. Buddy A. Ranganadhan<br>Mr. Dushyant Manocha |
| Counsel for the Respondent(s)                  | :          | Mr. Pradeep Misra<br>Mr. Suraj Singh             |

**APPEAL NO. 155 OF 2015****In the matter of :**

**BSES Rajdhani Power Ltd.** .....Appellant(s)  
**Delhi Electricity Regulatory Commission** .....Respondent(s)  
**Vs.**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
 Mr. Hasan Murtaza  
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Nikhil Nayyar  
 Mr. Divyanshu Rai

**APPEAL NO. 156 OF 2015****In the matter of:**

**BSES Yamuna Power Ltd.** ....Appellant(s)  
**Delhi Electricity Regulatory Commission** ....Respondent(s)  
**Vs.**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
 Mr. Hasan Murtaza  
 Ms. Malavika Prasad  
 Mr. Arijit Maitra

Counsel for the Respondent (s) : Mr. Nikhil Nayyar  
 Mr. Divyanshu Rai

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,  
 IA NO. 110 OF 2014 & IA NO. 159 OF 2015****In the matter of:**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Delhi Electricity Regulatory Commission** ...Respondent(s)  
**Vs.**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
 Mr. Hasan Murtaza  
 Ms. Malavika Prasad  
 Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh  
Mr. Arun Kumar Datta

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &  
IA NO. 160 OF 2015**

**In the matter of:**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
Vs.  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad  
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**In the matter of:**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
Vs.  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad  
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**In the matter of:**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
Vs.  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad  
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh  
Mr. Arun Kumar Datta

**ORDER**

We have heard learned counsel of the parties.

List the matter for further hearing on **21.02.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

dk/jps